

[Prof. Prem Dhuma]

Hamirpur and Una distinct;

(3) Awah Devi, on the borders of Mandi and Hamirpur districts;

(4) Aashpuri and Khudian in Kangra;

(5) Revalsar in Mandi district;

(6) Near Naina Devi in Bilaspur.

13.00 hrs.

(vi) Need to set up gas based power plants in Bihar

SHRIMATI GIRIJA DEVI (Maharaj Ganj): Mr. Deputy Speaker, Sir, Not only that Bihar is lagging behind in power generation but also the power supply situation in the State is deplorable. The power generation targets and actual generation figures themselves give an account of the dismal position. The position of Small state Like Haryana and Punjab which are not producing coal is much better. Last year the estimated power generation capacity in Bihar was 4438 megawatts while actual generation was only 2971 megawatt. The estimated power generation targets in Delhi, Haryana and Punjab are 6440, 3510 and 10118 megawatts respectively. If we look at the estimated figures of power generation in other States, it would be seen that in no other State the positions as dismal as it is in Bihar. It is ridiculous that this disparity is noticed in the number one coal producing State like that of Bihar. Today the actual position is that more than 75 per cent populace in the state lives in darkness and no factory could be set up there for want of power. Even the available resources are not properly exploited. Due to these reasons Bihar is continuously lagging behind in power generation.

Therefore, I would like to urge the Government to set up ' at least two gas based power plants so as to make Bihar fully capable in power generation.

(vii) Need to send a central team to review the working of self-employment Scheme in Jahanbad parliamentary Constituency, Bihar

SHRI RAMASHRAY PRASAD SINGH (Jahanabad): Mr. Deputy Speaker, Sir, the Central Government is launching a self-employment scheme so as to provide employment to unemployed educated youth in the country. Crores of rupees have been spent on self-employment scheme in Jahanbad Parliamentary constituency of Bihar. The schemes are approved as per the wishes of the beneficiaries. Bank officials are making cash payment to the beneficiaries in violation of the rules, due to this no industry is coming up practically. The money is spent on domestic needs thus giving rise to unemployment. That is why the self-employment scheme has not become even one per cent successful in Jahanbad Parliamentary Constituency.

I would urge the Central Government to send a Central team to review the working of self-employment scheme in Jahanbad Parliamentary Constituency, detect the flaws and take stringent steps to check them.

(viii) Need to increase the amount of freedom fighter's pension

SHRI ARVIND TULSHIRAM KAMBLE (Osmanabad): Mr. Deputy Speaker, Sir, the pension for freedom fighters had initially been fixed at Rs. 500 per month which was later raised to Rs. 750. The increase was in recognition of their service to nation. It is also symbol of respect for the freedom fighters.

Since prices have again gone so high, it is not possible for them to sustain themselves with such a small amount. Therefore, I request that their pension should be increased to a minimum of Rs. 1250/- per months. This increase is very essential for them since they have become very old and they don't have any other source of income. Besides, the increase has also become inevitable in view of the fact that prize money payable to social workers and other such people have also been increased.

Therefore I would urge the government to consider the matter deeply.

13.20 hrs

[English]

MR. DEPUTY SPEAKER: Yes, Shri Govinda Chandra Munda?

SHRI GOVINDA CHANDRA MUNDA (Keonjhar): Sir, I am on a point of order. It appears that my questions are not at all acceptable to this House. Not many hon. Members are present now.

I have given notices for so many questions but not even a single question has come so far. Why? Neither starred, nor unstarred, not even a single question has been admitted. I have been trying to ask questions. Have I not got a right to put a question in Parliament? I had given notices of so many questions but your officers are misleading you.

[Translation]

MR. DEPUTY SPEAKER: You may please meet the hon. Speaker

[English]

SHRI GOVINDA CHANDRA MUNDA: I

have been trying to meet the Hon. Speaker. He just says, "You are a senior

[Translation]

Should the senior member be ignored and not heard?

In that case I will not come to Parliament.

[English]

MR. DEPUTY SPEAKER: The office will take care of it.

SHRI GOVINDA CHANDRA MUNDA: Please consider this.

MR. DEPUTY SPEAKER: The House stands adjourned for lunch to meet at 2.25.P.M. again

13.20 hrs.

The Lok Sabha then adjourned for Lunch till Twenty-five minutes past Fourteen of the Clock.

[Translation]

Should the senior member be ignored and not heard?

In that case) will not come to parliament.

The Lok Sabha re-assembled after Lunch at thirty minutes past Fourteen of the Clock

[MR. DEPUTY SPEAKER *in the Chair*]